

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 230 of 2020 (SZ)
(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU
Based on the News item in Dinakaran Newspaper,
E-paper Edition dated 06.10.2020, "The Chembarambakkam Lake
Becoming garbage yard as effluents of different private
Factories are being dumped in the lake: Villagers Complain"

...Applicant (s)

Versus

1. The Principal Secretary to Government of Tamil Nadu,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil nadu - 6 00 009.
2. The Principal Secretary to Govt. of Tamil nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 6 00 009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
4. Additional Chief Secretariat to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu - 600 009.
5. The Principal Secretary to Govt. of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
6. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu - 600 032.
7. The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram - 631 501.

**For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)**

PRESIDENT

8. State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)
Rep. by its Managing Director,
19-A, Rukmani Lakshmiipathy Road,
Egmore, Chennai – 600 008.
9. SIPCOT Irungattukottai Manufacturers Association,
Rep. by its President, K-51, SIPCOT Industrial Park,
Irungattukottai, Sriperumbuddur Taluk,
Kancheepuram District – 602 117.
10. Irungattukottai Village Panchayat,
Rep. by its Secretary,
Irungattukottai Main Road,
Sriperumbudur, Kancheepuram – 602 107.
11. Keevalur Village Panchayat,
Rep. by its Secretary,
Keevalur Main Road,
Sriperumbudur,
Kancheepuram – 602 105.
12. Katrambakkam Village Panchayat,
Rep. by its Secretary,
Poongavanathamman Koil Street,
Katrambakkam, Sriperumbudur,
Kancheepuram – 602 117.

...Respondent (s)

STATUS REPORT FILED ON BEHALF OF THE 9th RESPONDENT

I, B. Prabhu S/o K. Balasubramanian, aged about 43 Years Officiating as President, SIPCOT Irungattukottai Manufacturers Association, K-51, SIPCOT Industrial Park, Irungattukottai, Sriperumbudur taluk, Kanchipuram District - 602 117, do here by solemnly affirm and sincerely state as follows,

1. It is humbly submitted that, the above said case has been Suo Motu registered by the Hon'ble Tribunal based on the newspaper report published in Dinakaran E-paper edition dated 06.10.2020 under the caption "The Chembarambakkam Lake becoming garbage yard as effluents of different private factories are being dumped in the lake: villagers complain". Based on the same, the Hon'ble Tribunal constituted a Joint Committee to conduct inspection and submit a report.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

2. It is humbly submitted that the Hon'ble Tribunal has made this Respondent as a party as the newspaper report stated that the contractors of Manufacturers functioning in SIPCOT are dumping waste and burning the waste in the Chembarabakkam lake in Katrambakkam Village causing substantial pollution to the lake, which is a source of drinking water and causing air pollution in the said village.
3. It is humbly submitted that, this Respondent after coming to know of the content of the Newspaper Report, along with the officials of SIPCOT had visited the site where the waste were dumped. But the type of waste may not have generated from SIPCOT, Irungattukottai . SIMA did not pursue the investigation, since SIMA felt clearing the waste was of utmost importance. The place was also very much outside SIPCOT's limits and type of waste dumped were not be from the company's manufacturing inside the SIPCOT complex. Despite the same, this Respondent has immediately addressed to the Association members about the illegal activities and advised them to hire PCB accredited contractors to clear their solid waste. These contractors were expected to clear waste as specified by the PCB. This Respondent had also informed their members to intimate to their contractors not to dispose the waste only in the PCB approved yards and failure of which would entail cancellation of the contract and facing of appropriate legal proceedings by the concerned authorities. Apart from the same, a meeting was organized with the PCB officials wherein the activities undertaken by this Respondent was also highlighted.
4. It is humbly submitted that, none of the members of the Respondent's Association have been directly indulged in dumping of the waste even as per the newspaper report.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

The Respondent Association has taken immediate action by addressing to its members to inform their own contractors about the allegation and direct them to stop if at all the same is being done by the contractors. Further, all possible necessary action will be taken by the members of the Association to prevent pollution of the environment especially that of the Chembarambakkam lake. And if found, the Contract of those who are dumping waste in the lake and causing pollution otherwise will be cancelled and they will be put to notice so that they are not engaged by member of the Association in the future.

5. It is humbly submitted that, further, being a responsible body, SIMA along with SIPCOT acted

- To install CCTV cameras throughout,
- Introduced 24/7 patrolling
- Improved lighting with solar power
- Barricades were put up in different parts of the estate to control and check the movements of the vehicles.
- Constituted a committee to monitor environmental violations
- A solid waste collection yard has been constructed and systems are to be installed shortly. In addition to the same, door to door collection of the solid waste has been planned in an alliance with 8th Respondent.

6. It is humbly submitted that, the Respondent interacts with the Government's, to take up issues faced by Unit Holders. Its views are sought regarding policy matters by the various departments of the Governments, both at the Centre and State Levels. The Respondent being a socially responsible organization and having members who also subscribe to the same would never indulge in activities that pollute the environment and are ready to do their needful for protection of the environment. All the initiatives of the Respondent has the support and backing of 8th Respondent.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

Further, the Respondent has participated in the following social activities,

- Providing flood relief materials to schools and Panchayats near SIPCOT Estate.
- Provided Covid-19 relief materials Rs.15 lakhs to District Collector, Kanchipuram.
- Contributed 10 lakhs towards CM Relief Fund.
- Contributed towards greening of the estate with help of SIPCOT.
- Set up a Skill Development Centre at a cost of Rs.30.00 lakhs, contribution both in cash and kind from the members with guaranteed employment.

Therefore, it is humbly submitted that the Hon'ble Tribunal may be pleased to accept this Status Report and pass any further directions as deemed fit and in the interest of justice.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

Solemnly affirmed at Chennai
on this 13th November 2021 and
signed her name in my presence

Before Me


(13/11/2021)
C-20, 2nd AVENUE, 2nd FLOOR
Advocate ANNA NAJAR.

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Manufacturers Association,
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Irungattukottai, Sriperumbuddur
Taluk,
Kancheepuram District - 602 117
And Others.

...Respondent (s)

**STATUS REPORT FILED ON
BEHALF OF THE
9th RESPONDENT**

Counsel for 9th Respondent